

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-142/2019/2256 /A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Chatra Bhukhan Gogoi,  
District & Sessions Judge,  
Sonitpur.

Dated Guwahati the <sup>th</sup> 13 March, 2023

Sub: **Station leave permission .**

Ref:- Your letter No.DJ(S) 1040 dated 09.03.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from the evening of 10.03.2023 till the morning of 13.03.2023**, has been granted. The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-142/2019/2257/A, dated** , 13-03-2023

Copy to:

1.  The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)** *Rw*